

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF M/s. GAYATRI SEA
FOODS AND FEEDS PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	M/s. GAYATRI SEA FOODS AND FEEDS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	16/01/2008
3.	Authority under which corporate debtor is incorporated /registered	RoC-Hyderabad
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U63020TG2008PTC057168
5.	Address of the registered office and principal office (if any) of corporate debtor	Flat No. 203, 6-3-1099/1/2/3, Bhavyas Varun Sargam, Behind Katriya Hotel, Rajbhavan Road, Somajiguda, Hyderabad-500004.
6.	Date of closure of Insolvency Resolution Process	21-09-2021
7.	Liquidation commencement date of corporate debtor	22.09.2021 as per NCLT order. (Certified copy of order received by the liquidator on 30-09-2021)
8.	Name and registration number of the insolvency professional acting as liquidator	Kasi Srinivas IBBI/IPA-003/IPA-ICAI-N-00237/2019 -2020/12840
9.	Address and e-mail of the liquidator, as registered with the Board	1-2-37/4B, Flat No 4B, Jains Bhavani Residency, St No 3, Kakatiya Nagar, Habsiguda, Hyderabad-500007. E-Mail: Srinivaskashyap111080@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Flat No 104, Kavuri Supreme Enclave, Kavuri Hills, Hyderabad-500033, Telangana. E-Mail: LQ.GAYATRISSEAFOODS@GMAIL.COM
11.	Last date for submission of claims	29-10-2021 (30 Days from 30-09-2021, the date of receipt of order by the liquidator)

Notice is hereby given that the National Company Law Tribunal Hyderabad Bench has ordered the commencement of liquidation of the M/s. GAYATRI SEA FOODS AND FEEDS PRIVATE LIMITED on 22.09.2021 (Certified copy of order received by the liquidator on 30-09-2021).

The stakeholders of M/s. GAYATRI SEA FOODS AND FEEDS PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 29-10-2021 to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Claim forms can be downloaded from <https://ibbi.gov.in/home/downloads> under liquidation process forms download section.

Date: 02-10-2021
Place: Hyderabad

Regd. No: IBBI/IPA-003/IPA-ICAI-N-00237/2019-2020/12840
Liquidator for M/s. Gayatri Sea Foods and Feeds Pvt. Ltd.

Kasi Srinivas



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